

[*Translation*]

**Compensation to the Victims of 162 DN  
Tata-Amritsar Express Accident**

2527. SHRIMATI SUMATI ORAON : Will the Minister of RAILWAYS be pleased to state the number of families of those killed and the persons injured in the accident on 6 August, 1986 to the 162 Down Tata Amritsar Express, who have been paid compensation and the amount of compensation paid to them ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : In spite of reminders the Bihar Government has not recommended an ad-hoc Claims Commissioner so far, due to which no compensation has been paid. However, an amount of Rs. 1,84,750/- has been paid as ex-gratia.

**Conference of Education Ministers of five  
States and Union Territories**

2528. SHRI TARLOCHAN SINGH  
TUR :  
SHRI BALWANT SINGH  
RAMOOWALIA :  
SHRI B. B. RAMAIAH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government's attention has been drawn to the decisions taken in the Conference of Education Ministers of five States and Union Territories held recently ;

(b) if so, the main recommendations of the Conference ;

(c) whether it is a fact that in the Conference stress was laid on allocation of more funds to States for implementation of education programmes ;

(d) if so, the details and facts in this regard ; and

(e) the details of the action taken by Government ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY PLANNING (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) The main recommendations of the Conference are as follows :—

- i) The subject of Education should be transferred from the Concurrent list to the State list ;
- ii) There should be no deviation from the policy of promoting excellence in education only through mother-tongue as medium of instruction and to develop all the regional languages on an equal basis ;
- iii) The proposal of constituting Indian Education Service should be discontinued ;
- iv) The Central Government should give cent per cent assistance for the development of sports, N.S.S., N.C.C., library services etc. ;
- v) The Central Government should spend 10% of its budget on education ; and
- vi) Regional branches of the UGC should be opened in various Zones of the country.

(c) to (e) Yes, Sir. The National Policy on Education—1986 lays down that while actual requirements will be computed from time to time on the basis of monitoring and review, the outlay on education will be stepped up to the extent essential for policy implementation in the Seventh plan. It will be ensured that from the Eighth Five Year Plan onwards it will uniformly exceed to 6 percent of the National income.

[*English*]

**Reservation Quota for Tandur Town in  
Andhra Pradesh**

2529. SHRI V. TULSIRAM : Will the Minister of RAILWAYS be pleased to state ;